NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/163/ (IB)/2017

NAME OF THE PETITIONER(S)

: M.L. VENKATASAMY

NAME OF THE RESPONDENT(S)

: HOME FINDERS HOUSING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.A.1. Theher B. Sir Ndya

ORDER

Counsel for the petitioner present and submitted that he has made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 by way of filing an affidavit and bank certificate. The same is placed on record. He is also willing to propose the name of IRP along with his consent. Counsel for Respondent filed the counter and copy of the same is given to the other side. Matter is posted for final argument. Put up on 27.07.2017 at 10.30 A.M.

S. J ijayaroshowa.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)